

FORM G
(Version 4)

**INVITATION FOR "EXPRESSION OF INTEREST FOR
RANKINI POWER GENERATION PRIVATE LIMITED OPERATING IN "POWER
GENERATION" AT KOLKATA**

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the registered office	Registered office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Abhijeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Deemed Resolution Professional/ Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Deemed Resolution Professional/ Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	07-11-2026

11.	Date of issue of provisional list of prospective resolution applicants	17-11-2026
12.	Last date for submission of objections to provisional list	22-11-2026
13.	Date of issue of final list of prospective resolution applicants	02-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-12-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	06-01-2027
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.

The above-mentioned dates are subject to receipt of approval for extension of the CIRP period from the Committee of Creditors and the Hon'ble NCLT, Kolkata Bench.

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at <https://rankinipower.sumedhamanagement.com/> or send an email to ip.rankinipower@gmail.com for relevant dates and detailed Expression of Interest.

Date: 09th October, 2026

Place: Kolkata

BIJAY MURMURIA
INSOLVENCY PROFESSIONAL
 IP Registration No. - IBBI / IPA - 001 / IP - N00007/
 2016 - 2017 / 10026

For Rankini Power Generation Private Limited

Bijay Murmura

Deemed Resolution Professional

In the matter of Rankini Power Generation Private Limited

Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026

AFA Valid upto 31-12-2026

**Registered address with IBBI: 6A Geetanjali Apartment, 8 B Middleton Street,
 Kolkata - 700071, West Bengal**

Registered E-mail ID with IBBI: bijay_murmura@sumedhamanagement.com

Process specific E-mail address: ip.rankinipower@gmail.com

Website: <https://rankinipower.sumedhamanagement.com/>

Place : Hyderabad

Date : 08.10.2026

B. Adi Reddy
Company Secretary**FORM G
(Version 4)****INVITATION FOR "EXPRESSION OF INTEREST"
FOR RANKINI POWER GENERATION PRIVATE LIMITED
OPERATING IN "POWER GENERATION" AT KOLKATA****(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the Registered Office	Registered Office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of Website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Abhijeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products / services	N.A.
6.	Quantity and value of main products / services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the Company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Deemed Resolution Professional / Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Deemed Resolution Professional / Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	07-11-2026
11.	Date of issue of provisional list of prospective resolution applicants	17-11-2026
12.	Last date for submission of objections to provisional list	22-11-2026
13.	Date of issue of final list of prospective resolution applicants	02-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-12-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	06-01-2027
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.

The above-mentioned dates are subject to receipt of approval for extension of the CIRP period from the Committee of Creditors and the Hon'ble NCLT, Kolkata Bench. Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at <https://rankinipower.sumedhamanagement.com/> or send an email to ip.rankinipower@gmail.com for relevant dates and detailed Expression of Interest.

For Rankini Power Generation Private Limited
Bijay Murmuria

Deemed Resolution Professional
In the matter of Rankini Power Generation Private Limited
Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026
AFA Valid upto 31-12-2026

Registered address with IBBI: 6A Geetanjali Apartment,
8B Middleton Street, Kolkata - 700071, West Bengal

Registered E-mail ID with IBBI: bijay_murmuria@sumedhamanagement.com

Process specific E-mail address: ip.rankinipower@gmail.com

Website: <https://rankinipower.sumedhamanagement.com/>

Place: Kolkata

Date: 09th October, 2026

ফর্ম 'জি'
(ভার্সান ৪)

আগ্রহ প্রজ্ঞাপনের আমন্ত্রণ

রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড

কলকাতায় পাওয়ার জেনারেশন কারবারে নিয়োজিত

[ইনসলভেন্সি অ্যান্ড ব্যালুয়ারপিস বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১) অধীনে]

ক্রম	প্রয়োজনীয় তথ্যাবলি
১	কর্পোরেট স্বগ্ৰহীতার নাম, প্যান ও সিআইএন/এলএলপি নম্বর
২	রেজিস্টার্ড অফিসের ঠিকানা
৩	ওয়েবসাইটের ইউআরএল
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ
৫	মূল পণ্য/পরিষেবার ক্যাপাসিটি
৬	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য
৭	কর্মী/অধিকারের সংখ্যা
৮	দুই বছরের আর্থিক বিবৃতি (ডকসিল-সহ) সমেত স্বগ্ৰহীতার বিশদ তথ্য যে ইউআরএল পাওয়া যাবে
৯	উক্ত কোডের ২৫(২)(এইচ) ধারাবাহী রেজোলিউশন আবেদনকারীদের যোগ্যতামান যে ইউআরএল পাওয়া যাবে
১০	এক্সপ্রেশন অফ ইন্টারেস্ট গ্রহণের শেষ তারিখ
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ
১২	প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ
১৩	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ
১৪	সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইন্ডালুয়েন্সন ম্যানুয়াল ও রেজোলিউশন প্রক্রিয়ার জন্য অনুরোধ প্রকাশের তারিখ
১৫	রেজোলিউশন প্রদান জমার শেষ তারিখ
১৬	ইউআই জমার প্রসেস ই-মেল আইডি
১৭	এমএসএমই রূপে কর্পোরেট স্বগ্ৰহীতার রেজিস্ট্রেশন স্ট্যাটাস সম্পর্কিত তথ্য

উপরি উল্লিখিত তারিখ স্বগ্ৰহীতার কমিটি এবং মহামান্য এনসিএলটি, কলকাতা বেঞ্চ থেকে সিআইআরপির মেয়াদ বাড়ানোর জন্য অনুমোদন গ্রহণের বিষয়।

পুনরায়, আগ্রহ প্রজ্ঞাপন (ইউআই) প্রসেস নথি কর্পোরেট স্বগ্ৰহীতার ওয়েবসাইট <https://rankinipower.sumedhamanagement.com/>-তে উপলব্ধ বা প্রাসঙ্গিক তারিখ ও আগ্রহ প্রজ্ঞাপনের বিশদের জন্য ip.rankinipower@gmail.com-তে ই মেল পাঠাতে পারেন।

রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর তরফে

বিজয় মুরমুরিয়া

ডিমড রেজোলিউশন প্রফেশনাল

রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর বিষয়ে

রেজিস্ট্রেশন নম্বর: IBBI/PA-001/IP-N00007/2016-17/10026

এএফএ ৩১.১২.২০২৬ পর্যন্ত বৈধ

আইবিবিআই তে নথিভুক্ত ঠিকানা: ৬এ গীতাঞ্জলি অ্যাপার্টমেন্ট, ৮বি মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ

আইবিবিআই তে নথিভুক্ত ই-মেল আইডি: bijay_murmuria@sumedhamanagement.comনির্দিষ্ট প্রসেস ই মেল ঠিকানা: ip.rankinipower@gmail.comওয়েবসাইট: <https://rankinipower.sumedhamanagement.com/>

স্থান: কলকাতা

তারিখ: ৯ অক্টোবর, ২০২৬

উপরিস্থিত
এস খতিয়
শিমুলপুর
পূর্ব: শ্রী নী
তারিখ: ০
স্থান: ককেন
কলকাতাএতদ্বারা
সিকিউরি
সম্পত্তি
নিম্নলিখিক্রম
নংক
খ
গক
খ
গ
ঘ
ঙ
চ
ছ
জ
ট
ঠ
ড
ঢ
ণ
ত
থ
দ
ধ
ন১.
ক
খ
গ
ঘ
ঙ
চ
ছ
জ
ট
ঠ
ড
ঢ
ণ
ত
থ
দ
ধ
নগ
ঘ
ঙ
চ
ছ
জ
ট
ঠ
ড
ঢ
ণ
ত
থ
দ
ধ
ন

ইএম

অন্যান্য

ক) আগ
খ) ইচ্ছু
ই-ওয়েতৈরি ক
গ) নিলা
তাকে সসফল এ
শেষ হওঅনুমোদ
ডি) বিভদরদাতা
আগামী
তারিখ:
স্থান: রা